

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 248 of 2012

Dated : 29th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

West Central Railway

... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission**

....Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s): Mr. C.K. Rai &
Mr. Ravin Dubey (for R-1)
Mr. Sunil K Bansal &
Mr. Bipin Gupta (for R-2)

ORDER

The Respondent No.2 has sought time to file Vakalatnama and reply. Vakalatnama is being filed today. The Respondents are directed to file their reply on or before 25.05.2013 after serving copy on the other side.

Post the matter for hearing on **31.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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